

**Shri K. K. Basu:** May I know whether jute has been referred to this Forward Markets Commission and at what stage of discussions it is?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** Yes, because forward trading in jute was in vogue some time ago and has now been stopped and the Commission is studying it.

**Shri Punnoose:** Have Government received any complaints regarding the harmful effect of forward trading in coconuts and has the Commission made any recommendation?

**Shri T. T. Krishnamachari:** No specific complaints have been received which have been forwarded to the Forward Markets Commission.

#### CONTROL ON CLOTH PRODUCTION

\*143. **Shri S. N. Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the question of removing production control on cloth has been considered by Government;

(b) whether the Cotton Textiles Controls Committee has made any recommendations in this behalf; and

(c) what is the present policy of Government in this matter?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Yes, Sir. This question is constantly under examination by the Government.

(b) and (c). The Cotton Textiles and Cotton Control Committee had suggested that Government should gradually relax these control measures. It is Government's policy to relax and remove such controls wherever desirable.

**Shri S. N. Das:** May I know the nature of control still existing?

**Shri T. T. Krishnamachari:** Production control measures which are still in vogue are, the maintenance of the minimum difference between warp

and weft and reeds and picks in the manufacture of cloths so that durable cloth is produced by the mills. The control is also exercised in regard to the production of sarees with dyed yarn in their bodies. Mills cannot produce *dhoties* with a border exceeding one-fourth of an inch. The production limit of *dhoties* by mills has been restricted to 60 per cent. of their production during the period April 1951 to March 1952. Certain varieties of cloth have been reserved exclusively for production by the hand-loom and smaller units.

**Shri S. N. Das:** May I know whether the important points urged by the Cotton Textile Control Committee involve the removal of these controls?

**Shri T. T. Krishnamachari:** I require notice.

**Diwan Raghavendra Rao:** May I know whether the removal of control will not affect the handloom industry?

**Shri T. T. Krishnamachari:** That happens to be one of the considerations which is the reason for Government not accepting the recommendation for de-control.

#### TEA

\*144. **Shri Barman:** Will the Minister of Commerce and Industry be pleased to state the quantity of tea that was directly shipped to the London Market in 1953-54 without undergoing any sale transaction in India?

**The Minister of Commerce (Shri Karmarkar):** 227 million lbs. approximately.

**Shri Barman:** Is it a fact that because there is not sufficient or adequate warehouse capacity in Calcutta they have to shift auctioning this large quantity to London direct?

**Shri Karmarkar:** This is a question into which the Government has gone in the recent past. In 1949, we appointed an *ad hoc* committee and one of the two difficulties was the one mentioned by my friend and the other was also the training of skilled person-